

4. Reclamation of usar and eroded land and setting up of Demonstration Soil Conservation Projects under Second Five Year Plan.
5. Establishment of Training Centre at State Soil Conservation Farm, Rehmankhara.
6. Soil Conservation in Agricultural lands under the Second Five Year Plan.
7. Scheme for the Survey of Ravines.
8. Afforestation of Ganga Kholas in Saharanpur and Muzaffarnagar Districts.
9. Afforestation of catchment areas of Ganga and Yamuna rivers in Meerut and Bulandshahr Districts.
10. Afforestation of catchment areas of river Ganga and its tributaries in Garhwal and Bijnor Districts.

T.B. Control in U.P.

717. **Shri Sarju Pandey:** Will the Minister of Health be pleased to state:

(a) the total amount of money given to Uttar Pradesh during the Second Five Year Plan period for anti-TB. work in the State; and

(b) how much is being allotted to Uttar Pradesh for this purpose in the Third Five Year Plan?

The Minister of Health (Shri Karmarkar): (a) Grants amounting to Rs. 2,29,000 have been sanctioned so far to voluntary T.B. institutions in Uttar Pradesh for anti-TB work.

No assistance was given to Uttar Pradesh Government during 1956-57 and 1957-58 for anti-TB work. Since 1958-59, the Central assistance for Centrally aided schemes is given in lumpsum and not for individual schemes. The States are free to utilise the amount on individual

schemes approved by the Central Government.

(b) The allocations to various States for the Third Five Year Plan have not yet been finalised.

Iron and Steel allotted to Rajasthan

718. **Shri Onkar Lal:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of iron and steel demanded and allotted to Rajasthan for agricultural purposes for the year 1960-61; and

(b) the steps taken to supply the allotted quota?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Demand and allotment of iron and steel to Rajasthan for agricultural purposes during 1960-61 are 31,108 and 23,062 tonnes respectively.

(b) Since agricultural quota was not included in the 'Core' priority, supplies against this quota were poor. In order to expedite supplies, the question of including the agricultural quota of iron and steel in the 'Core' priority was taken up. It has since been decided to include it in the 'Core' priority and all concerned have been informed to arrange supplies under that priority.

Anti-Corruption Organisation on Western Railway

719. **Shri Onkar Lal:** Will the Minister of Railways be pleased to state the achievements of the Anti-Corruption Organisation on the Western Railway since January, 1960 so far?

The Deputy Minister of Railways (Shri Shah Nawas Khan): During the period January 1960 to December 1960 the Vigilance Branch of the Western Railway dealt with 132 cases, which *prima facie* merited departmental action. Some of the irregularities detected are given below:—

(i) Detention of goods with a view to obtaining illegal gratification.